

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
13-03-2023 AT 10:30 AM**

**IA (IBC) 789, 790, 1174/2022 & IA (IBC) 238/2023 in
CP(IB) No.87/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Indian Bank

...Financial Creditor

VS

Agarwal Industries Pvt Ltd.

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Both sides present. At request of Ld. Counsel for the FC, matter adjourned to
14.04.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**